

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4500
ANSWERED ON:18.12.2000
PURCHASE OF ELECTRICITY FROM THERMAL POWER PROJECTS
RAMJI LAL SUMAN;ZORA SINGH MANN

Will the Minister of POWER be pleased to state:

- (a) whether the National Thermal Power Corporation (NTPC) has completed the process for purchase of electricity from Tanda Power Project of Uttar Pradesh;
- (b) if so, the time since when the corporation has got the full rights of the said project;
- (c) whether N.T.P.C. propose to supply electricity to Uttar Pradesh from this project; and
- (d) if so, the quantum of power and rates thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRIMATI JAYAWANTI MEHTA)

(a) & (b): The National Thermal Power Corporation (NTPC) took over Tanda Thermal Power Station of the erstwhile Uttar Pradesh State Electricity Board vide the Uttar Pradesh Electricity Reforms (Transfer of Tanda generation undertaking) scheme, 2000. The scheme came into effect on 14.1.2000 and since then the station is owned and managed by NTPC.

(c) & (d): As per Power Purchase Agreement (PPA) signed on 7.1.2000 between NTPC and Uttar Pradesh Power Corporation Ltd. (UPPCL- erstwhile UPSEB), the entire power generated from Tanda Thermal Power Station (440 MW) has been allocated to UPPCL and the supply is being made accordingly to them.

The following provisional rates have been agreed in the PPA signed between NTPC and UPPCL on 7.1.2000 till the tariff is determined by the Central Electricity Regulatory Commission:

Fixed Charges : Rs. 294.93 Crore/Year
variable Charge : to be worked out each month based on
agreed provisional parameters (138.45 P/
KWH in October, 2000).